

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4772

ANSWERED ON:04.05.2012

RAJIV GANDHI NATIONAL CR CHE SCHEME

Joshi Shri Pralhad Venkatesh;Majumdar Shri Prasanta Kumar;Tirkey Shri Manohar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the total number of crèches sanctioned and operational for the children of the working mothers under the Rajiv Gandhi National Creche Scheme (RGNCs) during the last three years and the current year, State-wise and year-wise;
- (b) whether there has been a gap between the sanctioned and the operational strength of crèches during the above said period; and
- (c) if so, the details thereof, State-wise, and the reasons therefor;
- (d) the budget allocation made and the funds sanctioned and released alongwith its utilization reported by the State Governments during the said period; and
- (e) the action taken/proposed to be taken by the Government in this regard alongwith the number of crèches likely to be set up in the near future?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The State-wise details of functional crèches during the last three years and the current year under Rajiv Gandhi National Crèche Scheme (RGNCs) is at Annex. New crèches were not sanctioned during the last three years and the current year.

The scheme envisages implementation through the Central Social Welfare Board (CSWB), Indian Council for Child Welfare (ICCW), and Bharatiya Adim Jati Sevak Sangh (BAJSS). The crèches run by BAJSS were transferred to CSWB with effect from 18th November, 2008 due to complaints of irregularities in the management of crèches. A number of these crèches could not be made functional after the transfer. The case for inquiry into the allegations of irregularities in the running of crèches has been sent to the Central Bureau of Investigation.

Further, the implementing agencies have, from time to time, closed down crèches for various reasons, including non-performance, resulting in further reduction in number of crèches during the period.

(d) & (e): Funds are released directly to the implementing agencies and no State-wise releases are made. Funds released during the last three years are as under:-

Rs. In crore

Year	Budget allocation	Amount Sanctioned/ Released
------	-------------------	-----------------------------

2009-10	100.00	99.93
2010-11	70.00	69.36
2011-12	95.00	73.83
2012-13	110.00	Not yet released

New crèches are not being sanctioned by the Government at present.